

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.63 of 2011

- 1.1. Smt. Susheela Jaiswal Wife of Late Anant Bhagwan Jaiswal, Ram Bhawan, Mithapur Off Shree Laxmi Narayan Market, Patna - 800001.
- 1.2. Sujata Jaiswal Wife of Gopalji Jaiswal, D/o Late Anant Bhagwan Jaiswal, Resident of J-24/24 Khawazapura, Jaitpura, Chhemuhani, Varanasi, U.P.
- 1.3. Sangeeta Jaiswal Wife of Manoj Kumar Jaiswal, D/o Late Anant Bhagwan Jaiswal, Resident of 85/52, Lohamandi, Kooperganj, Kanpur, U.P.
2. Sanjeev Jaiswal Son of Anant Bhagwan Jaiswal, Resident of Mohalla - Ram Bhawan Mithapur, Police Station - Jakkanpur, District and Town - Patna.
3. Ashish Jaiswal Son of Anant Bhagwan Jaiswal, Resident of Mohalla - Ram Bhawan Mithapur, Police Station - Jakkanpur, District and Town - Patna.

... .. Appellant/s

Versus

Pappu Prasad Son of late Bhondu Sao, Resident of Mohalla - Ram Bhawan Mithapur, Police Station - Jakkanpur, District and Town - Patna.

... .. Respondent/s

Appearance :

For the Appellant/s : None
For the Respondent/s : Mr. S.N.P Singh, Sr. Advocate
Mr. S.P. Singh, Advocate

CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND MALVIYA

ORAL ORDER

10 02-02-2026 No one appears on behalf of the appellants, whereas learned counsel for the Respondent is present.

2. List this case on 16.02.2026.

(Ramesh Chand Malviya, J)

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